

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) Nos. 1075-1076 of 2020

In the matter of:

Mahesh Chand Gupta, Resolution Professional for M/S Electra Accumulators Ltd.Appellant

Vs.

Committee of Creditors of M/s Electra Accumulators Ltd.Respondent

Present:

Appellant: Mr. Saikat Sarkar, Mr. Saurav Jain, Ms. Shubhanka Agarwala, Advocates. Mr. Mahesh Chand Gupta (IRP)

ORDER

(Through Virtual Mode)

16.12.2020: Learned counsel for the Appellant seeks to withdraw the appeal. The appeal is accordingly dismissed as withdrawn.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

AR/g